

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2697
ANSWERED ON:28.07.2014
GOLD SMUGGLING BY AIR INDIA EMPLOYEES
Mullappally Shri Ramachandran

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether a number of employees of Air India have been found to be allegedly involved in smuggling of gold/contraband items during the last three years and the current year;
- (b) if so, the details thereof along with the action taken by Air India against them; and
- (c) the strict measures taken or being taken by Air India to curb such activities?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) and (b): Yes, Madam. 13 cases of smuggling of gold/contraband items by the employees of Air India have been detected over the last three years and current year. Disciplinary action as per the Service Regulation has been initiated by Air India against all the officials involved.

(c): All employees of the Company are governed by the Service Regulations of the Company which prohibit indulging in such activities and any violation thereof by any employees is liable for disciplinary action as per procedure.